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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

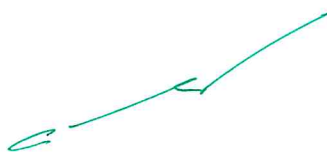
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 209/15	TP 29/17	For filing objections on behalf of R-2.	433(e)	Ardtk International Business Ltd. Vs Nithyashree Exports Pvt. Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Deepa. T 9242419542	Respondent no.2	
2	Shreyas. A 9036118414 for VAB Associates	Petitioner	

PCS for petitioner is present. Counsel for R-2 is present. She has filed a memo requesting the Tribunal to delete the name of R-2. She is directed to file an application in place of memo. She requested time. Counsel for petitioner is further directed to file the correct addresses of R-3 and 4. Counsel for petitioner is further directed to take steps against R-1 company as notice could not be served on the company and the notice was returned unserved with endorsement "door locked".

List it on 16.11.2017.



MEMBER (J)



MEMBER (T)